

POST-OFFER PUBLIC ANNOUNCEMENT TO THE PUBLIC SHAREHOLDERS OF					
RAHUL MERCHANDISING LIMITED					
Corporate Identification Number: L74899DL1993PLC052461					
Registered Office: H.NO. 1/61-B, Vishwas Nagar, Shahdara, East Delhi, Delhi-110032, India;					
Contact Number: +91-8947023801; Website: www.rahulmerchandising.in; Email Address: rahulmerchandising@gmail.com					
<p>Open Offer for acquisition of up to 9,13,185 (Nine Lakhs Thirteen Thousand One Hundred and Eighty-Five) Equity Shares, representing 26.00% (Twenty-Six Percent) of the Voting Share Capital of Rahul Merchandising Limited ('Rahul Merchandising Limited' or 'Target Company'), at an offer price of Rs 8.50/- (Rupees Eight and Fifty Paise Only) (Offer Price), by the Acquirers in accordance with the provisions of Regulations 3 (1) and 4 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, and subsequent amendments thereto.</p> <p>This Post-Offer Public Announcement is being issued by Swaraj Shares and Securities Private Limited, the Manager to the Offer ('Manager'), on behalf of the Acquirers, in connection with the Offer made by the Acquirers to the Public Shareholders of the Target Company, pursuant to and in compliance with the provisions of Regulation 18 (12) and other applicable provisions under the SEBI (SAST) Regulations ('Post-Offer Public Announcement'). This Post-Offer Public Announcement should be read in continuation of, and in conjunction with the: a) Public Announcement dated Friday, March 31, 2023 ('Public Announcement'); (b) Detailed Public Statement dated Monday, April 10, 2023, in connection with this Offer, published on behalf of the Acquirer on Tuesday, April 11, 2023, in Financial Express (English) (All Editions), Jansatta (Hindi) (All Editions), Jansatta (Hindi) Noida Edition, Mumbai Lakshadweep (Marathi) (Mumbai Edition) ('Newsletters') ('Detailed Public Statement'), (c) Draft Letter of Offer dated Wednesday, April 19, 2023 ('Draft Letter of Offer'), (d) Letter of Offer dated Thursday, July 06, 2023, along with the Form of Acceptance-cum-Acknowledgement ('Letter of Offer'), (e) Recommendations of the Independent Directors of the Target Company which were approved on Wednesday, July 12, 2023, and published in the Newspapers on Thursday, July 13, 2023 ('Recommendations of the Independent Directors of the Target Company'), and (f) Pre-Offer Public Announcement which was approved on Thursday, July 13, 2023, and published in the Newspapers on Friday, July 14, 2023 ('Pre-Offer Public Announcement').</p>					
1.	Name of the Target Company	Rahul Merchandising Limited, incorporated on March 09, 1993, under the provisions of Companies Act, 1956 the, bearing Corporate Identification Number 'L74899DL1993PLC052461', having its registered office located at H.No. 1/61-B, Vishwas Nagar, Shahdara, East Delhi, Delhi-110032, India.			
2.	Name of the Acquirers and PACs	Ankit Toyal, s/o Mukesh Toyal, aged 36 years, Indian Resident, bearing Permanent Account Number 'AESP74162N' under the Income Tax Act, 1961, resident at A-16, Vivek Vihar, Phase-2, Jhilmil Colony, East Delhi-110095, Delhi, India, Acquirer 1. Mohit Sharma, s/o Surya Prakash Sharma, aged 45 years, Indian Resident, bearing permanent Account Number 'ABOPS7103D' under the Income Tax Act, 1961, resident at Q33, Raj Angan, NRI Colony, Sector 21 Sangarner, Jaipur- 302033, Rajasthan, India, Acquirer 2. There are no persons acting in concert with the Acquirers for the purpose of this Offer.			
3.	Name of Manager to the Offer	Swaraj Shares and Securities Private Limited			
4.	Name of Registrar to the Offer	Skyline Financial Services Private Limited			
5.	Offer Details				
5.1	Date of Opening of the Offer	Monday, July 17, 2023			
5.2	Date of Closing of the Offer	Friday, July 28, 2023			
6.	Date of Payment of Consideration	Tuesday, August 08, 2023			
7.	Details of the Acquisition				
	Particulars	Proposed in the Offer Documents (Assuming full acceptance in this Offer)	Actuals		
7.1	Offer Price	Rs 8.50/- (Rupees Eight and Fifty Paise Only)	Rs 8.50/- (Rupees Eight and Fifty Paise Only)		
7.2	Aggregate number of Equity Shares tendered	9,13,185 (Nine Lakhs Thirteen Thousand One Hundred and Eighty-Five)	1,96,600 (One Lakh Ninety-Six Thousand and Six Hundred)		
7.3	Aggregate number of Equity Shares accepted	9,13,185 (Nine Lakhs Thirteen Thousand One Hundred and Eighty-Five)	1,96,600 (One Lakh Ninety-Six Thousand and Six Hundred)		
7.4	Size of the Open Offer (Number of Equity Shares multiplied by Offer Price per Equity Share)	Rs 77,62,072.50/- (Seventy-Seven Lakh Sixty-Two Thousand Seventy-Two Rupees and Fifty Paise Only)	Rs 16,71,100.00/- (Rupees Sixteen Lakhs Seventy-One Thousand and One Hundred Only)		
7.5	Shareholding of the Acquirers before the Share Purchase Agreement/ Public Announcement				
a)	Number of Equity Shares	7,81,862 (Seven Lakhs Eighty-One Thousand and Eight Hundred and Sixty-Two)	7,81,862 (Seven Lakhs Eighty-One Thousand and Eight Hundred and Sixty-Two)		
b)	% of fully diluted Equity Share capital	22.25% (Twenty-Two point Two Five Percent)	22.25% (Twenty-Two point Two Five Percent)		
7.6	Equity Shares acquired by way of Share Purchase Agreement				
a)	Number of Equity Shares	10,06,300 (Ten Lakhs Six Thousand and Three Hundred)	10,06,300 (Ten Lakhs Six Thousand and Three Hundred)		
b)	% of fully diluted Equity Share capital	28.66% (Twenty-Eight point Six Six Percent)	28.66% (Twenty-Eight point Six Six Percent)		
7.7	Equity Shares acquired by way of Offer				
a)	Number of Equity Shares	9,13,185 (Nine Lakhs Thirteen Thousand One Hundred and Eighty-Five)	1,96,600 (One Lakh Ninety-Six Thousand and Six Hundred)		
b)	% of fully diluted Equity Share capital	26.00% (Twenty-Six Percent)	5.60% (Five point Six Percent)		
7.8	Equity Shares acquired after the Detailed Public Statement				
a)	Number of Equity Shares acquired	Nil	Nil		
b)	Price of the Equity Shares acquired	Nil	Nil		
c)	% of Equity Shares acquired	Nil	Nil		
7.9	Post-Offer shareholding of the Acquirers				
a)	Number of Equity Shares	27,01,347 (Twenty-Seven Lakhs One Thousand Three Hundred and Forty-Seven)	19,84,762 (Nineteen Lakhs Eighty-Four Thousand Seven Hundred and Sixty-Two)		
b)	% of fully diluted Equity Share capital	76.91% (Seventy-Six point Nine One Percent)	56.51% (Fifty-Six point Five One Percent)		
7.10	Pre-Offer and Post-Offer shareholding of the Public Shareholders (other than the Acquirers)				
	Particulars	Pre-Offer	Post-Offer	Pre-Offer	Post-Offer
a)	Number of Equity Shares	17,16,588 (Seventeen Lakhs Sixteen Thousand Five Hundred and Eighty-Eight)	8,03,403 (Eight Lakhs Three Thousand Four Hundred and Three)	17,16,588 (Seventeen Lakhs Sixteen Thousand Five Hundred and Eighty-Eight)	15,27,488 (Fifteen Lakhs Twenty-Seven Thousand Four Hundred and Eighty-Eight)
b)	% of fully diluted Equity Share capital	48.88% (Forty-Eight point Eight Eight Percent)	22.88% (Twenty-Two point Eight Eight Percent)	48.88% (Forty-Eight point Eight Eight Percent)	43.49% (Forty-Three point Four Nine Percent)
8.	The Acquirers accept full responsibility for the information contained in this Post-Offer Public Announcement and for their obligations specified under SEBI (SAST) Regulations.				
9.	The Acquirers will consummate the Share Purchase Agreement transaction in accordance with the provisions of Regulations 22 (1), and 22 (3) read with 17 of the SEBI (SAST) Regulations and will make an application for reclassification of themselves as the promoters of the Target Company in accordance with the provisions of Regulation 31A (10) of the Securities and Exchange Board of India (Listing Obligations and Disclosure Requirements) Regulations, 2015, including subsequent amendments thereto ('SEBI (LODR) Regulations').				
10.	A copy of this Post-Offer Public Announcement will be accessible on the websites of Securities and Exchange Board of India at www.sebi.gov.in, BSE at www.bseindia.com and the registered office of the Target Company.				
11.	The capitalized terms used in this Post-Offer Public Announcement shall have the meaning assigned to them in the Letter of Offer, unless otherwise specified.				
ISSUED BY MANAGER TO THE OFFER					
SWARAJ					
SHARES & SECURITIES PVT LTD					
Swaraj Shares and Securities Private Limited					
Corporate Identification Number: U51101WB2000PTC092621					
Principal Place of Business: Unit No 304, A Wing, 215 Attium, Near Courtyard Market, Andheri East, Mumbai- 400003, Maharashtra, India					
Contact Person: Pankita Patel/ Tanmay Banerjee					
Contact Number: +91-22-69649999					
Email Address: compliance@swarajshares.com					
Investor grievance Email Address: investor.relations@swarajshares.com					
SEBI Registration Number: INM000012980					
Validity: Permanent					
For and on behalf of all Acquirers					
Date: Wednesday, August 16, 2023					
Place: Mumbai					
Sd/- Mr. Ankit Toyal					